

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5881
ANSWERED ON:30.04.2010
FUNDS TO NCRPB
Agarwal Shri Rajendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the funds demanded by the National Central Region Planning Board (NCRPB) alongwith the funds allocated by the Government to the Board during each of the last three years;
- (b) the criteria adopted by the Government for the allocation of funds to the NCRPB;
- (c) whether the Government proposes to increase the allocation of funds to the NCRPB and to provide it to various executing agencies at reasonable rate of interest for the effective development of National Capital Region; and
- (d) if so, the details thereof; and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): The details of funds demanded by the NCRPB and actual funds allocated by the Government during the last three years are as under:

(in Rs. crore)

Year	Funds demanded	Funds allocated
2007-08	300	100
2008-09	100	50
2009-10	250	50

(b) to (d): The funds are allocated considering the total outlay available with the Government for a particular financial year. Various steps have been taken to improve the fund position of NCRPB which include mobilizing resources from the domestic capital market by way of taxable/tax free bonds, loan from Asian Development Bank and a German bilateral agency namely KfW. NCRPB has informed that it makes funds available at concessional rates by blending government grants with other sources of funds including market borrowing. The rates of interest and terms and conditions of NCRPB are considered to be reasonable in comparison to the rates of interest and other terms and conditions made applicable by financial institutions in the country for infrastructure development projects.